

Railway Station on the Manikpur-Jabalpur line; and

(b) if so, the reason for this derailment?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No. However, on 2nd June, 1959, at about 20.05 hours while No X55 Down Goods train was passing through Amdara station, on the Jubbulpore-Manikpur section of Central Railway, thirteen vehicles of the train derailed within the station limits.

(b) Failure of mechanical equipment of the Engine.

Seed Multiplication Farm in Tripura

2519. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state

(a) whether a number of tribal and refugee agriculturists are being displaced at Champak Nagar, Tripura, due to acquisition of land for a seed multiplication farm,

(b) if so, whether any alternative land has been offered to them,

(c) whether any representation has been made for de-requisitioning of this land, and

(d) if so, the decision of Government in the matter?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) to (d) The required information is being collected from the Tripura Administration and will be placed on the Table of the Sabha in due course.

National Savings Certificates

2520. Shrimati Mafida Ahmed: Will the Minister of Transport and Communications be pleased to state-

(a) the number of complaints received during 1957-58 for non-payment on National Savings Certificates when presented for payment;

(b) the nature of the complaints; and

(c) the steps taken by Government of India in the matter?

The Minister of Transport and Communications (Dr P. Subbarayan): (a) 346

(b) and (c) The complaints arise out of the following difficulties

- 1 The certificates are registered in one office and payment is required in another
- 2 Doubts as to the identity of the holder. To overcome both these difficulties, a system of identity slips which bear the signature of the holder and is issued to him, has been introduced
- 3 Irregularities in the issue of National Savings Certificates

This arises on account of ignorance of Rules on the part of the postal staff and instructions are issued to educate them from time to time.

Co-operative Laws

2521 { **Shrimati Mafida Ahmed:**
Shri Sinhasan Singh:
Shri Bibhuti Mishra:

Will the Minister of Community Development and Co-operation be pleased to state the nature of response received from the State Governments who were asked by the Government of India to submit suggestions for simplification of Co-operative Laws and Procedure?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): Co-operation being a State subject, the Government of India have not asked the State Governments to submit suggestions for simplification of Co-operative Laws and procedures. Some broad suggestions were, however, communicated to the State Governments who have been asked to appoint small Committees of